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ITEM NO.39

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3749/2012

(From the judgement and order dated 04/07/2011 in WP No.1987/2001 of The
HIGH COURT OF UTTARAKHAND AT NAINITAL)

STATE OF U.P.NOW UTTARAKHAND & ANR

Petitioner(s)

VERSUS

VINIT TRADERS & INVESTMENT LTD.& ANR

Respondent(s)

Date: 04/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s) Mr. Abhishek Atrey,AOR

For Respondent(s) Ms. Anagha S.Desai,AOR

UPON hearing counsel the Court made the following
O R D E R

List this petition on 09.07.2013.

| (Parveen Kr.Chawla)
| Court Master
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| | (Usha Sharma)
| | Court Master
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